

(33)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/37/IB/2018
PETITION NUMBER : CP/511/IB/2017
NAME OF THE PETITIONER : V. NAGARAJAN
NAME OF THE RESPONDENT : K.SUBBURAJ & ANR
UNDER SECTION : 60.

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	J.R. SONDAR	Counsel for R5, 6 + 13	J.R. SONDAR
	R. VUJHAR	Counsel for R3, 4, 7, 9	R. VUJHAR
	SUHRITH	Counsel for R8 & 14	SUHRITH
	R. JOHNSON	Counsel for R1 + 22	R. JOHNSON

ORDER

Counsel for Applicant along with RP present. Counsel for R1 and R2 present. Counsel for R3, R4, R7 and R9 present. Counsel for R5, R6, and R13 present. Counsel for R8 and R14 present. All the Respondents have filed the reply. The Counsel for RP is directed to file rejoinder on next date of hearing by giving a copy to the other side. Matter is posted for arguments. Put up on 12.04.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)